

**PROCEEDINGS**

Sub High Court Establishment - filling up of vacancy in the category of Senior Grade Assistant, High Court and revision and recasting of seniority – orders issued

- Read :
1. High Court proceedings No. A6 – 7861/2017 dated 08.08.2017
 2. High Court Proceedings No. A2 – 428/ 2017 dated 22.08.2017
 3. High Court Proceedings No. A2 – 428/ 2017 dated 27.09.2017
 4. High Court Proceedings No. A2 – 428/2017 (1) dated 28.12.2017
 5. High Court Proceedings No. A2 – 428/2017 (2) dated 28.12.2017

Order No.A2 – 428/2017(2)

As per the High Court proceedings read (2) above, Sri. Raphy Shahul Assistant, High Court was promoted as Senior Grade Assistant, High Court erroneously w.e.f. 23.07.2017 in the vacancy vice Sri. Suresh Babu R. C., Senior Grade Assistant, High Court relieved on deputation to the office of Kerala Administrative Tribunal, Thiruvananthapuram w.e.f. 22.07.2017 A. N., overlooking the two vacancies dated 05.07.2017 which existed at that time.

Therefore, the promotion effected to Sri. Raphy Shahul, Assistant, High Court as Senior Grade Assistant, High Court w.e.f. 23.07.2017 is modified and he is promoted as Senior Grade Assistant, High Court w.e.f. 05.07.2017 vice Sri. Jnaneshwar R. Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read (3) above.

As per Rule 8 (2) (i) of the Kerala High Court Service Rules, 2007 members of the Service who attain the age of 50 years shall be eligible for permanent exemption from possessing the special qualifications prescribed. Smt. Remadevi K. V., Assistant, High Court has completed 50 years of age on 28.04.2017 (her date of birth being 29.04.1967) and thus became eligible for permanent exemption from possessing the special qualifications prescribed w.e.f. 29.04.2017. The Honourable the Acting Chief Justice has ordered to consider her for promotion as Senior Grade Assistant, High Court permanently exempting her from possessing the special qualifications prescribed for the post.

10307

Accordingly Smt. Ramadevi K. V., Assistant, High Court in the scale of pay of ₹ 27800 - 59400 is promoted as Senior Grade Assistant, High Court in the scale of pay of ₹ 30700 - 65400 with effect from 05.07.2017 vice Sri. Biju M., Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read (3) above, by granting her permanent exemption from possessing the special qualifications prescribed in the category of Senior Grade Assistant, High Court.

The vacancy of Sri. Suresh Babu R. C., Senior Grade Assistant, High Court relieved on deputation to the office of Kerala Administrative Tribunal, Thiruvananthapuram w.e.f. 22.07.2017 A. N. is set apart till a decision is arrived at the representation put in by Sri. Jinymol K. P., Assistant, High Court regarding granting of temporary exemption eligible for SC/ST employees.

Consequent on the above promotions, the provisional promotions granted to the following persons mentioned in the High Court Proceedings read (5) above, in the category of Senior Grade Assistant, High Court are recast as follows.

Sl. No	Name	Date/Revised date of promotion	Vacancy
1.	Smt. Gicy V. L. (date change)	29.07.2017	Vice Smt. Sreerekha Subramanian, Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read (3) above
2.	Sri. Ashok Sharma R.	29.07.2017 (Provisional) subject to the production of pass certificate for departmental tests	Vice Sri. Sumesh P. Mani, Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read (3) above.
3.	Smt. Meenakshy V.	29.07.2017	Vice Sri. Anish H., Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read (3) above.

Sl. No	Name	Date/Revised date of promotion	Vacancy
4.	Sri. Sebi T. D.	29.07.2017	Vice Sri. Lijo P. Chacko, Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read (3) above.
5.	Smt. Ashasarani P. C. (on deputation to Kerala Administrative Tribunal, Thiruvananthapuram)	29.07.2017	Vice Smt. Safeena R., Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read (3) above.
6.	Sri. Sreejith Y. J.	29.07.2017 (Provisional) subject to the production of pass certificate for departmental tests.	Vice Smt. Rajani S. Ganga, Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read (3) above.
7.	Smt. Preetha V. Nair	29.07.2017	Vice Smt. Shameena P. K., Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read (3) above.
8.	Smt. Manju K. Subash	29.07.2017	Vice Sri. Boney A. J. M., Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read (3) above.

Sl. No	Name	Date/Revised date of promotion	Vacancy
9.	Sri. Dipin Thilakan	29.07.2017	Vice Smt. Nirala T. R., Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read (3) above.

Sri. Dipin Thilakan (Sl. No. 9 above), the junior most member in the category of Senior Grade Assistant, High Court in the scale of pay of ₹ 30700 - 65400 is reverted as Assistant, High Court in the scale of pay of ₹ 27800 - 59400 retrospectively w.e.f. 01.08.2017 F. N. in order to accommodate Smt. Nirala T. R., Assistant Section Officer, High Court who was reverted as Senior Grade Assistant, High Court as per the High Court proceedings read (3) above.

Sri. Dipin Thilakan, Assistant, High Court in the scale of pay of ₹ 27800 - 59400 is reappointed as Senior Grade Assistant, High Court in the scale of pay of ₹ 30700 - 65400, provisionally, with effect from 09.08.2017 in the vacancy consequent on the reappointment of Smt. Nirala T. R., Senior Grade Assistant, High Court as Assistant Section Officer, High Court as per the High Court proceedings read (3) above.

Sl. No	Name	Date/Revised date of promotion	Vacancy
10.	Sri. Aboobacker K. U. (date change)	09.08.2017	Vice Sri. Davood A. K. Senior Grade Assistant, High Court relieved on deputation to KAT, Thiruvananthapuram as per the High Court proceedings read (1) above.
11.	Smt. Nishana K. H. (date change)	17.08.2017	Vice Smt. Sheethal Thomas, Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read (3) above.

Sl. No	Name	Date/Revised date of promotion	Vacancy
12.	Sri. Arunkumar T. T. (date change)	18.08.2017	Vice Smt. Priya K. B., Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read (3) above.
13.	Smt. Lazida V. A.	18.08.2017	Vice Smt. Jiney C. Vareed Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read (3) above.
14.	Smt. Sumangala N. S.	24.08.2017	Vice Smt. Beena Baby, Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read (3) above.
15.	Sri.Sudeep Sukumaran P	01.11.2017	Vice Smt. Sreenitha B. Nair, Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read (3) above.
16.	Sri. Kiran M. J.	03.11.2017	Vice Smt. Thushara Joseph, Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read (3) above.

Sl. No	Name	Date/Revised date of promotion	Vacancy
17.	Smt. Ameena S.	03.11.2017	Vice Smt. Litha K. Perumal, Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read (4) above.

The High Court proceedings read (2) and (5) above stands modified to the above extent.

(By Order)



Sureshkumar D.
Assistant Registrar

To

The persons concerned.

Smt. Ashasarani P. C., Senior Grade Assistant (through the Registrar, Kerala Administrative Tribunal, Thiruvananthapuram)

The Registrar, Kerala Administrative Tribunal, Thiruvananthapuram (with C/L)

The Joint Registrars, High Court

The Private Secretary to the Chief Justice, High Court.

The Public Relations Officer, High Court.

The Assistant Registrars concerned and Chief Librarian, High Court

The Section Heads concerned

The Finance Wing, High Court

The 'G' (Accounts - II & III) sections, High Court

The IT Section, High Court (for uploading in website)

The Confidential Assistants to the Registrars and Additional Registrar
(General Administration), High Court

The Administrative Records Section, High Court

The file.